

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4838

ANSWERED ON:19.12.2002

DISCRIMINATIONS BETWEEN A. H. WHEELER & CO. AND OTHER BOOKSTALL CONTRACTORS
RAM SAJEEVAN

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have taken action to remove all the discriminations between A.H. Wheeler & Co. and the other bookstall contractors on all the Indian Railways; and

(b) the quota fixed for allotment of bookstalls at Railway Stations for the weaker section of the society?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a): Since the terms and conditions of the bookstall licence of M/s A . H. Wheeler & Co. vis-À-vis other bookstall contractors are different, the question of discrimination does not arise.

(b): As per policy, bookstall licences are awarded to

(i) Cooperative societies of actual workers/vendors and cooperative societies of unemployed graduates;

(ii) Partnerships and Associations of Unemployed graduates;

(iii) Individual unemployed graduates who are sons/wards of railway men (existing or retired)

(iv) Individual unemployed graduates other than those mentioned at

(iii) above. No special quota for weaker section of the society has been prescribed in the allotment of bookstalls.